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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Notification No. 46/2015-2020
Dated: 6th February, 2020

Subject: Amendment in Export Policy of Onions


2. Export of Krishnapuram onions against Serial Number 52 of Chapter 7 of Schedule 2 of ITC (HS) classification of Export & Import Items shall be allowed for export upto 10,000 MT quantity subject to the following conditions:

   I. The export shipment of Krishnapuram Onion shall be allowed only through Chennai port and export to be completed by 31st March, 2020.

   II. An exporter shall have to get a certificate from the Assistant Director, Horticulture Kadapa, Government of Andhra Pradesh certifying the quantity of Krishnapuram Onion for export purpose. This certificate shall be registered by the exporter at the Office of Zonal Additional DGFT, Chennai.

   III. The office of Zonal Additional DGFT, Chennai shall monitor the total quantity being allowed for exports and issue registration certificate based on the quantity of Krishnapuram Onion issued for export by Government of Andhra Pradesh.

   IV. The Customs Authorities at the Chennai port will allow export of Krishnapuram Onion on the basis of Certificate from Assistant Director, Horticulture Kadapa, Government of Andhra Pradesh and registration certificate from Office of Additional DGFT, Chennai submitted by the exporter.

3. Effect of this Notification:

Export of Krishnapuram Onions (Serial Number 52 of Chapter 7 of Schedule 2 of ITC (HS) classification of Export & Import Items), upto a quantity of 10,000 MT has been allowed for the period upto 31st March, 2020, with immediate effect.

(Amit Yadav) 6/1/2020

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